

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1054  
TO BE ANSWERED ON 08.02.2023**

**TRANSFER OF EMPLOYEES**

**†1054. SHRIMATI RITI PATHAK:  
SHRI UPENDRA SINGH RAWAT**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of such employees in the Railways who have been continuing on the same post for the last five years or more;**
- (b) the reasons for not transferring such employees, posted on the same post for the last five years or more;**
- (c) whether the Government is considering to transfer such employees; and**
- (d) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)**

**(a) to (d): A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF UNSTARRED QUESTION NO. 1054 BY SHRIMATI RITI PATHAK AND SHRI UPENDRA SINGH RAWAT TO BE ANSWERED IN LOK SABHA ON 08.02.2023 REGARDING TRANSFER OF EMPLOYEES.**

**(a) to (d): Extant provisions stipulate that Railway employees holding sensitive posts, including those who frequently come into contact with public and/or contractors/suppliers, are required to be transferred every four years. For this purpose, a comprehensive list of sensitive posts has also been circulated. The thrust of these instructions is on transfer from one place to another. However, when transfer of such employees to a different place is not possible, they are to be shifted to a different non-sensitive seat in the same place to meet the requirement of periodical transfer. 5861 no. of employees belonging to sensitive categories are working at the same place/station for the last five years. Transfer of such employees is being considered/done as per administrative requirement/exigencies.**

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